

**Annexure-4**

**Name of the corporate debtor: ANS APARTMENTS PVT LTD.; Date of commencement of CIRP: 06/12/2019; List of creditors as on: 29.01.2024**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting share in CoC
1	SURESH CHANDRA AGARWAL & OM LATA AGARWAL	21/02/2020	1,759,260	1,752,464	home buyer obtained RERA decree	6,796	NO	0.09	0	0	0	0	Interest claimed from CIRP commencement date not allowed
			1,759,260	1,752,464		6,796							